

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1597
ANSWERED ON:04.03.2015
MULTI SECTORAL DEVELOPMENT PROGRAMME
Owaisi Shri Asaduddin

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether under the Multi Sectoral Development Programme (MSDP), the State Governments/UTs are required to submit the proposal for minority concentrated districts for implementation of various projects;
- (b) if so, whether State Governments/ UTs are not submitting such projects and Central Ministries/Departments are not approving the projects for implementation;
- (c) if so, the reasons therefor;
- (d) whether MSDP is losing its sign year after year for non- utilisation of funds sanctioned by his Ministry; and
- (e) if so, the steps taken or being taken by the Government to ensure that sanctioned funds are utilised by States/UTs/ Central Government departments in time?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) Complying with the guidelines of the Multi-sectoral Development Programme (MsDP), the States/UTs have submitted project proposals for Minority Concentration Districts during 11th Five Year Plan and for the year 2012-13. However after modification in the MsDP in the year 2013-14 (12th Plan Period), the project proposals are being submitted for Minority Concentration Blocks/Towns (MCBs/MCTs) by the States.
- (b) & (c) All the States covered under MsDP except for Gujarat have submitted project proposals. The state of Delhi and Andaman & Nicobar have submitted proposals earlier but since the year 2013-14, they have not submitted any project proposals. Under the programme, project proposals of Rs. 3733.90 crore were approved during 11th Five Year Plan and project proposals of Rs. 3257.36 crore have been approved during 12th Five Year Plan upto 31.12.2014.
- (d) & (e) Out of total release of Rs.2935.93 crore made during 11th Five Year Plan period, an amount of Rs.2359.97 crore has been utilised upto 31.12.2014. Further, out of total release of Rs. 641.26 crore during 2012-13 and Rs.952.80 crore in 2013-14 an amount of Rs. 298.42 crore and Rs. 196.16 crore respectively has been reported utilized by the States/UTs. The funds under the MsDP are released in two instalments. The second instalment is released only after receiving the utilization certificate of the first instalment for the project. The Ministry is making all out efforts to enhance the utilization by the States. To expedite the utilization of funds, regular review meetings through video conference and regional conferences with the officials of States/UTs are held. In addition, the officials of this Ministry also visit the States and letters from appropriate levels to the States Governments/UT Administrations are also sent.